

(b) The information is being compiled.

(c) There is no bar to these organisations granting funds to other voluntary organisations provided the latter are eligible to receive foreign contribution under the FC(R) Act.

(d) Half yearly intimations are required to be furnished by the organisations under Section 6 (1) of the said Act regarding receipt & utilisation of foreign contribution for each half yearly period. In addition they are also required to furnish audited accounts for each year. If necessary Central Govt. can authorise inspection of accounts/records of the recipient organisation.

[*Translation*]

#### **Fruit Belt Areas**

8193 SHRI SARJU PRASAD SAROJ  
Will the Minister of AGRICULTURE be pleased to state

(a) the areas declared as fruit growing belt in various parts of the country.

(b) the assistance being provided by Union Government in these areas.

(c) whether union Government propose to declare Hasanganj Unnao (Uttar Pradesh) as a fruit growing belt, and

(d) if so when and if not the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA)

(a) The following areas have been declared as fruit growing belt in the Uttar Pradesh for mango—Kakori—Malihabad and Mall belt in Lucknow; and Sayana-Unchagaon in Bu-

landshahar; Kunda-Kalkankar in Pratapgarh;

For Guava—Allahabad

(b) The following assistance is provided in fruit belt areas

(i) 50% subsidy of sprayers to the maximum of Rs. 500 for foot sprayer and Rs. 1000 for power sprayer

(ii) 50% subsidy on pesticides and

(iii) Technical assistance for layout of orchards

(c) and (d) No, Sir. This is a matter to be decided by the State Government.

[*English*]

#### **Increase in Taxis/Scooters Fare in Punjab**

8194 SHRI KAMAL CHOUDHRY Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether the fares of taxis and three wheeler scooters have been increased in Punjab.

(b) if so, the details thereof

(c) whether the increase is in proportion to the hike in the petrol price.

(d) if not, the rationale behind the exorbitant increase and

(e) the measures taken to ensure that passengers are not over-charged?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN) (a) to (e) The information is being collected and will be laid on the Table of the House